

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO- 2913
ANSWERED ON –26/03/2025

**LINKING OF SAMAGRA SHIKSHA SCHEME FUNDS WITH THE
IMPLEMENTATION OF NEP**

2913 Shri Ritabrata Banerjee:

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that Samagra Shiksha Scheme funds are linked with the implementation of the National Education Policy; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) & (b): The Department of School Education and Literacy is implementing an Integrated Centrally Sponsored Scheme for School Education - Samagra Shiksha w.e.f. 2018-19. The scheme aims to ensure that all children, from pre-school to class 12, have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. The scheme has been aligned with the National Education Policy (NEP) 2020.

Under Samagra Shiksha all States and UTs submit their proposals for all interventions contained in the scheme through their Annual Work Plan & Budget (AWP&B). The proposals are appraised and approved by the Project Approval Board (PAB) in the Ministry in consultation with the respective State/UT government and proportionate funds are allocated. The funds, under the scheme of Samagra Shiksha, are released based on the fulfillment of guidelines prescribed by Ministry of Finance, such transfer of central share to SNA, pace of expenditure, receipt of commensurate State share in SNA, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year.
